

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION No.447
TO BE ANSWERED ON 22.07.2021

FUND ALLOCATIONS UNDER THE MINISTRY

447 DR. V. SIVADASAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

the fund allocation for different projects under the Ministry during the last financial year, and the details about the quantum of funds spent alongwith project-wise split up?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

Funds allocated/released by Ministry of Tribal Affairs and fund utilisation reported by States/UTs/Agencies in respect of projects sanctioned during the last fiscal i.e.2020-21 under various schemes of this Ministry for the welfare and development of Scheduled Tribes is tabulated below:

(Rs. in lakh)

S.No.	Name of Scheme	Funds Released	Utilization* reported
1.	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	79536.82	16477.61
2.	Grants under proviso to Article 275(1) of the Constitution	79969.55	7460.26
3.	Eklavya Model Residential School (EMRS)	120000.00	0.00
4.	Development of Particularly Vulnerable Tribal Groups (PVTGs)	14000.00	1703.20
5.	Minimum Support Price for Minor Forest Produce(MSP for MFP)	712.00	**
6.	Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes, Strengthening Education among ST Girls in Low Literacy Districts & Vocational Training in Tribal Areas	5938.98	0.00
7.	Support to Tribal Research Institutes	6000.00	160.76

* UC in respect of funds released only under budget heads other than GIA-CCA during last fiscal has become due as on 1.4.2021, whereas UC in respect of GIA-CCA is scheduled to be become due on 1.4.2022.

[** Some Funds are released as revolving fund to be operated at State level for upfront payment for procuring MFP. After the MFP is disposed off, the proceeds therefrom, is credited back to this fund. Hence, no utilization certificate is required to be furnished by State Government under the scheme. Utilization Certificate with respect to infrastructure have not been received from many implementation agencies.]

List of the projects sanctioned under these schemes during the last financial year is available at Ministry's website, i.e.www.tribal.nic.in.
